

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
STARRED QUESTION NO. *155
TO BE ANSWERED ON: 03.08.2026

**ROLL-OUT PLAN, TARGETS AND TIMELINE FOR IMPLEMENTATION OF PM
VISHWAKARMA IN WB**

*155. SHRI SAMIK BHATTACHARYA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government is aware that West Bengal has recently constituted its State Monitoring Committee and District Implementation Committees for PM Vishwakarma, and the date on which these were formally notified;
- (b) given that 7.79 lakh artisans are already enrolled in West Bengal, the district-wise targets set for registration completion, skill training and toolkit delivery, and the timeline for achieving full coverage of all 18 traditional trades across all districts; and
- (c) the funds earmarked for West Bengal under PM Vishwakarma for the current financial year and the mechanism for expediting concessional loan disbursements through banks and CSCs to enrolled artisans?

ANSWER

MINISTER FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI JITAN RAM MANJHI)

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA
STARRED QUESTION No.*155 DUE FOR ANSWER ON 03.08.2026.**

(a): Yes. The Government of West Bengal has constituted and notified the State Monitoring Committee (SMC) and District Implementation Committees (DICs) on 14.05.2026 for implementation of the PM Vishwakarma in the State.

(b) & (c): PM Vishwakarma is a demand-driven Central Sector scheme for providing holistic support to the traditional artisans and craftspeople engaged in 18 trades, hence no State/district-wise targets have been set for registration, skill training and toolkit delivery. A total of 7.79 lakh applications from artisans and craftspeople have been received from West Bengal on the PM Vishwakarma Portal. As per the scheme guidelines, there is a three-stage application verification process for successful registrations, i.e., (i) verification at the Gram Panchayat/ Urban Local Body (ULB) level; (ii) vetting and recommendation by the District Implementation Committee (DIC); and (iii) approval by the Screening Committee. Eligible applicants are provided scheme benefits upon successful registration following completion of the prescribed three-stage verification process in all 18 trades.

The successfully registered artisans and craftspeople who complete basic skill training can avail the first tranche of credit support of upto Rs.1 lakh at a concessional interest rate of 5% through banks, as per the scheme guidelines. The entire process, from enrolment and registration to skill training and credit disbursal, is online to ensure expeditious disbursal of benefits under PM Vishwakarma.
